

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 265/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Phulchand Export Pvt. Ltd.  
 V/s.  
 Mono Steel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

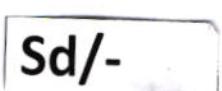
S. No.	NAME	DESIGNATION	SIGNATURE
1.	GIRISH THANVI	Adv. for Operational Creditor	
2	Rahul Karnik	Adv. in Ropalt	

ORDER

TCP No.265/I&BP/NCLT/MB/MAH/2017

First Call : None Present. Pass over.

Second Call: At request of the parties, list this matter on 21.11.2017.

 Sd/-

V. NALLASENAPATHY  
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
 Member (Judicial)